

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 872
ANSWERED ON 2ND DECEMBER, 2021**

SCRAPPING OF OLD VEHICLES

872. SHRI THIRUMAAVALAVAN THOL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has any scientific data to determine the scrapping of old vehicles under the vehicle scrappage policy based on the vehicle age in years;**
- (b) if so, the details thereof; and**
- (c) if not, the basis on which the age for scrapping of vehicle has been fixed?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) The Ministry of Road Transport and Highways has formulated the Vehicle Scrapping Policy that includes a system of incentives/dis-incentives for creation of an ecosystem to phase out older, unfit polluting vehicles. The policy is based on fitness of the vehicle and not on the basis of the age of the vehicle. In order to enforce provisions of the policy, rules have been issued/amended under the framework of the Motor Vehicles Act, 1988 and Central Motor Vehicle Rules, 1989.
